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W.P(C)No. 541 OF 2002
ITEM No.2

Court No. 2

SECTION X
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 1 In Writ Petition(Civil) No.541/2002

M/S. AMULET INTERNATIONAL PVT. LTD.& ORS

Petitioner (s)

VERSUS

UNION OF INDIA & ANR.

Respondent (s)

(for stay)

with

T.P.(C) No.907/2002 (M/s. Sobhag Textiles Ltd. vs. Union of India & Anr.) (with appln.(s) for ex-parte stay), and

T.C.(C)No.92-95/2002 (Mardia Chemicals Ltd. etc. etc. vs. U.O.I. & Ors. etc. etc.) (with I.A. No. 1 in TC 93/2002 for stay)

Date : 29/11/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)
in WP 541/02

Mr. Ashok H Desai, Sr. Adv.
Mr. B Devashekar, Ms. Ranjeeta Rohatgi and
Mr. Ravi Achari, Advs.
Ms. Radha Rangaswamy, Adv. (NP)

in TP 907/02

Mr. M B Rama Suba Raju, Adv.
Mr. V Sudder, Mr. Balaji Srinivasan and
Mr. S Srinivasan, Advs.

in TC 92-95/02

Mr. Ashok H Desai, Sr. Adv.
Mr. Vijay Hansaria, Sr. Adv.
Mr. Sunil Kumar Jain, Adv.

For Respondent (s)
in WP 541/02

Mr. K N Raval, Solicitor General
Mr. Amit Mahajan, Mr. Dhruv Mehta and
Ms. Sushma Suri, Advs.

Mr. P P Rao, Sr. Adv.
Mr. Arun K. Sinha, Mr. G S Sistani,
Mr. Rakesh Singh and Mr. Rajender Wali,
Advs.

in TC 92-95/02

Mr. K N Raval, Solicitor General
Mr. Amit Mahajan, Mr. Dhruv Mehta and
Ms. Sushma Suri, Advs.

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Dr. A M Singhvi, Sr. Adv.
Mr. Sunil Dogra, Ms. Rashi Malhotra,
Ms. Ruchi A Mahajan and Mr. Nishant
Kumar Singh, Advs. for
M/s. S. A. Shroff & Co., Advs.

Mr. Pranab Kumar Mullick, Adv.

Mr. Bharat Sangal, Adv.
Ms. Sangeeta Panicker and Mr. Rana Ranjit
Kumar, Advs.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R

WP(C) No. 907/2002 : Issue notice on the writ
petition as also on the application for stay.

List all these matters after four weeks for
directions.

(D.P. WALIA)
Court Master

(S. KRISHNAN)
Court Master